

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR B. SUDHEENDRA KUMAR

Petition(s) for Special Leave to Appeal (Cr1) No(s).584/2006

GOPAL Petitioner(s)

VERSUS

STATE OF M.P. Respondent(s)

(With appln(s) for exemption from filing O.T. and office report )

WITH SLP(Cr1) NO. 6880 of 2006

(With office report)

Date: 21/02/2007 This Petition was called on for hearing today.

For Petitioner(s)

Ms. Malini Poduval, Adv.

Mr. Merusagar Samantaray, Adv.

Mr. C.D. Singh, Adv.

For Respondent(s)

Ms. Vibha Datta Makhija, Adv.

UPON hearing counsel the Court made the following

O R D E R

Service is complete.

omplete List before the Hon'ble Court when this matter falls under 'C

Category' as per office order dated 2.8.2006.

(B.SUDHEENDRA KUMAR)

Registrar

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